

Surgery for transforming baby girl into boy

452. DR. BHARATKUMAR RAUT: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether the National Commission for Protection of Child Rights (NCPCR) has constituted a team of paediatric surgeons, lawyers and Government officials to investigate cases of surgically transforming baby girl into boys as per reports;

(b) whether it is a fact that NCPCR has found many a cases of genitoplasty undertaken in the private hospitals of various districts of Madhya Pradesh and Maharashtra;

(c) if so, the details of the hospitals in which such cases have undertaken; and

(d) the action taken/proposed to be taken against the doctors/hospitals involved?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) The National Commission for Protection of Child Rights (NCPCR) had constituted an Inquiry Team comprising of two Members of NCPCR, one Professor from Deptt. of Pediatrics (Surgery), AIIMS, New Delhi, one former Head of Deptt. of Anatomy and Genetics, AIIMS, New Delhi and one lawyer from Mumbai to investigate the newsreport published in the Delhi edition of Hindustan Times dated 26.06.2011 regarding surgery cases of transforming baby girls into boys in Indore. The team interacted with the news reporters, State and District officials, local health activists and Medical Associations. The team also visited six local hospitals and families of two children who had been subject to the alleged surgery.

The team concluded that there is no evidence of genitoplasty surgery having been performed in various private hospitals of Indore. Based on the report of the Inquiring Team, the Government has taken up the matter regarding false reporting with the Press Council of India.

(c) and (d) Does not arise.

Deteriorating juvenile home

453. SHRI BHARATSINH PRABHATSINH PARMAR:

SHRI PARSHOTTAM KHODABHAI RUPALA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether the Ministry is aware about the fact that the juvenile homes of our nation is in extremely bad conditions and because of these children are diverted towards criminal activities instead of rehabilitation;